

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

IA(I.B.C)/1067 (CH)2024

And

CP (IB) No. 164/Chd/Pb/2022

IN THE MATTER OF:

**Small Industries Development
Bank of India**

...

Petitioner

Versus

Rajesh Singla

...

Respondent

Under Section: 95, 60(5) IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 02.07.2024.

Sd/-

Court Officer

May 16, 2024
Priyanka